

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/2104/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 5<sup>th</sup> March, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJCH.I-5/2022/1002 Dated 29.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at your own cost, from the evening of 08.04.2022, after Court works, till the evening of 10.04.2022**, has been granted. The next senior most Judicial officer at Chirang, Kajalgaon, will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/2105/A, dated , 05-04-2022**

Copy to:

1.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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